GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 857

TO BE ANSWERED ON THE 14TH DECEMBER, 2022/ AGRAHAYANA 23, 1944 (SAKA)

AMOUNT SPENT IN J&K ON SECURITY

857 SHRI RAJMANI PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that huge amount is spent on Jammu and Kashmir security every year;

(b) if so, what is the total amount spent on Jammu and Kashmir security during the last three years; year-wise;

(c) whether in spite of incurring huge amount on security, the militants continue to kill civilians, specially Kashmiri Pandits in the valley; and

(d) if so, total number of Kashmiri Pandits killed in the valley during the last three years and steps being taken to protect the lives of civilians in Jammu and Kashmir valley?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a)& (b): There are various agencies/organisations which operate for security of Union Territory of Jammu and Kashmir. The details of expenditure for the purpose are not centrally maintained. However, the details of expenditure incurred by Ministry of Home Affairs on Security Related Expenditure on Police of Jammu & Kashmir for three years are as

follows:

(RS. III CIVIE)	(Rs.	. in	crore)
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Financial Year	Security Related Expenditure(Police) (reimbursed to Govt. of UT of J&K by Ministry of Home Affairs)
2019-20	1267
2020-21	611
2021-22	936.095
Total	2,814.095

(c) &(d): The Government has a policy of zero tolerance against terrorism and the security situation has improved significantly in Jammu and Kashmir (J&K). There has been substantial decline in terrorist attacks from 417 in 2018 to 229 in 2021. The total number of Kashmiri Pandits killed in the valley during last three years are as under:-

Year	Kashmiri Pandits killed
2020	01
2021	04
2022	04*
Total	09

*The above figures include a person belonging to Kashmiri Rajput Community.

Various measures have been taken by the Government to protect the

lives of the civilians in Jammu and Kashmir which include:

- (i) Round-the-clock nakas at strategic points.
- (ii) Strict enforcement of the law against anti-national elements.
- (iii) Intensified Cordon and Search Operations (CASO) to effectively

deal with the challenges posed by terrorist organizations.

- (iv) Surveillance on persons who attempt to provide support to terrorists and initiate action against them.
- (v) Sharing of Intelligence inputs on a real-time basis amongst all security forces operating in Jammu and Kashmir.
- (vi) Day and night area domination.
- (vii) Security arrangements through appropriate deployment.

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